COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 561 OF 2017 IN APPEAL NO. 210 OF 2017

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Power Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Poonam Verma

Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Aditya Singh for R-2 & R-3

Mr. M.G. Ramachandran Mr. Anand K.Ganesan

Ms. Swapna Seshadri for R-4

<u>ORDER</u>

List the application for hearing on 28.08.2017.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt